

## **RAJYA SABHA**

*Thursday, the 28th April, 2016/8th Vaisakha, 1938 (Saka)*

*The House met at eleven of the clock,*

*MR. CHAIRMAN in the Chair.*

### **MEMBER SWORN**

SHRI NAVJOT SINGH SIDHU (Nominated)

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### **PAPERS LAID ON THE TABLE**

#### **I. Report and Accounts (2014-15) of the NCW, New Delhi and related papers**

#### **II. Report and Accounts (2014-15) of NIPCCD, New Delhi and related papers**

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): Sir, I lay on the Table:—

I. (1) A copy each (in English and Hindi) of the following papers, under Section 14 of the National Commission for Women Act, 1990:—

(a) Annual Report and Accounts of the National Commission for Women (NCW), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Commission.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 4570/16/16]

II. A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the National Institute of Public Cooperation and Child Development (NIPCCD), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement by Government accepting the above Report.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 4571/16/16]